

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 345
IB-1004(ND)/2020

IN THE MATTER OF:

M/s. High wings solutions private Limited

.....APPLICANT/PETITIONER

SECTION

U/s 59

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Rakesh Kumar, Adv. Preeti Kashyap,
Adv. Ankit Sharma and Adv. Kunal Surhatia

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023**.

**Sd/-
(Court Officer)**